NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/422A/ (IB)/2017 NAME OF THE PETITIONER(S) : LAXMINARAYAN COTTON COMPANY NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD **UNDER SECTION** : 433 (e)(f) **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM Council for Respondent Aashish Jain Dunia Canal for Respondent 2,

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for making a proposal for settlement with the petitioner. In view of the submissions, time extended at request. Put up on 11.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)